

National Company Law Appellate Tribunal

Principal Bench, New Delhi

Company Appeal (AT) (Ins) No. 770 of 2020

IN THE MATTER OF:

Manoj Jayaswal

...Appellant

Vs.

Punjab National Bank & Anr.

....Respondents

Present:

For Appellant: Mr. Sandeep Bajaj, Mr. Devansh Jain, Mr. Aditya Shukla and Mr. Abhijeet Sinha, Advocates.

For Respondents: None

ORDER

(Through Virtual Mode)

19.03.2021: It is submitted that the pleadings are completed. However, parties are directed to file the Written Submissions within ten days.

Let the matter be fixed 'For Hearing' on **19th April, 2021**.

Interim directions to continue till the next date.

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Kanthi Narahari]
Member (Technical)**

sr/bm